

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6333
ANSWERED ON:04.05.2010
RELIEF TO FISHERMEN
Rawat Shri Ashok Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the fishermen in the country are facing problems due to non availability of financial assistance;
- (b) if so, the details thereof;
- (c) whether the Government provides assistance to State based rescue and relief schemes for fishermen under the Centrally Sponsored Schemes to address the problems being faced by the fishermen in the country;
- (d) if so, the details thereof; and
- (e) the details of the achievements of the scheme and the number of fishermen benefited therefrom, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUME AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): Financial assistance is provided to fishermen under various Centrally Sponsored Schemes of Department of Animal Husbandry, Dairying and Fisheries, through State Governments, for the overall development of fishery sector and the welfare of fishermen.

A Centrally Sponsored Scheme called `Development of Marine Fisheries, Infrastructure and Post Harvest Operations` has provisions to improve safety of fishermen at sea with a view to reduce loss of human life and property at sea. Under this component, 75% subsidy is provided for installation of Global Positioning System (GPS), Communication Equipment, Echo-Sounder and Search and Rescue Beacon,

Besides under the Centrally Sponsored Schemes-`National scheme of Welfare of Fishermen` financial assistance is provided to Fishermen during lean fishing season.

(e) the details of the achievements of the scheme and the number of fishermen benefited therefrom is given at annexure.